

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 19.06.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 643 of 2019	Dinesh Kishinchandgajria Vs. Kanan Graphics Pvt. Ltd. & Anr.	S. Santanam Swaminadhan	
2.	Comp. App. (AT) (Ins) No. 644 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	
3.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	

**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 633 of 2019	Ramchandra D. Choudhary, R.P of Maharashtra Shetkari Sugar Ltd. Vs. Committee of Creditors of Maharashtra Shetkari Sugar Ltd.	Vikkay Dang	
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**By Order**  
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